

turns received from ex-intermediaries are still under scrutiny.

(c) The distribution will be made in accordance with the provisions of the Allotment Rules, 1962, published in the Tripura Gazette Extraordinary dated 10th April, 1962.

Bridge over Howrah River in Agartala

3576. Shri Biren Dutta: Will the Minister of Transport and Communications be pleased to state:

(a) whether the construction of the bridge over Howrah river in Agartala has started; and

(b) if so, when the work is expected to be completed?

The Minister of Shipping in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Yes. The work was started in January, 1961.

(b) By August, 1963.

कानपुर-झांसी ब्रांच लाइन के स्टेशनों पर शौड लगाना

३५७७. श्री राम सेवक : क्या रेलवे मंत्री यह बताने को कृपा करेंगे कि :

(क) क्या यह मंच है कि रेलवे ब्रांच लाइन झांसी-कानपुर के किर्सी भी स्टेशन पर शौड डालने की व्यवस्था नहीं की गई है ;

(ख) क्या यह भी मंच है कि इस लाइन के उरई, कालपी, पुखराईगांव स्टेशनों पर शौड डालने की मांग कई वर्ष पहिले से की जा रही है; और

(ग) यदि हां, तो इन स्टेशनों पर कब तक शौड डलवाये जायेंगे ?

रेलवे मंत्रालय में उपमंत्री (श्री शाहनवाज खां) : (क) जी नहीं ।

(ख) उरई स्टेशन पर तो शौड मौजूद है । कालपी पर शौड डालने के सम्बन्ध में एक प्रतिवेदन मिला था ।

(ग) इन स्टेशनों पर शौड डालने का काम एक कार्यक्रम के अनुसार किया जायेगा जो इस बात पर निर्भर है कि ऐसे कार्यों के लिये कितना धन उपलब्ध है ।

Extension of Service beyond Superannuation Age

3578. Shri Brajeshwar Prasad: Will the Minister of Food and Agriculture be pleased to state:

(a) what are the rules for grant of extension beyond the age of superannuation of 55 years;

(b) whether any incumbent has been granted any extension of service beyond the age of superannuation in the Ministry of Food and Agriculture (Department of Agriculture) during the years 1961 and 1962 so far; and

(c) if so, the number of the incumbents and under what circumstances they have been granted extension?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) Central Government employees who are normally required to retire at the age of 55 years may be granted extension in service beyond that age in the interest of public service.

(b) and (c). Yes. One officer was granted extension in service during the year 1961 and two officers have so far been granted extension during the current year. In all the cases, extensions were allowed in the public interest.

Venereal Disease and Leprosy in Himachal Pradesh

3579. Shri Mohammad Elias: Will the Minister of Health be pleased to state:

(a) whether it is a fact that venereal disease and leprosy are on the increase in Himachal Pradesh;

(b) if so, what are the reasons for the increase in these diseases;

(c) if so, what is the total number of such patients being treated at